

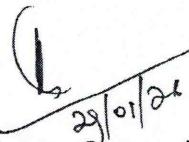
## HIGH COURT OF MANIPUR

### NOTIFICATION

Dated 29<sup>th</sup> January, 2026

No. HCM/Misc.89/2013/A&E//~~556~~ : It is hereby informed that there shall be observance of (02) minutes silence on **Martyrs' Day**, i.e. 30.01.2026 (Friday) from 11.00 am to 11.02 am, in memory of those who sacrificed their lives during India's freedom struggle.

The timing will be indicated by ringing of bell 15 seconds immediately prior to 11.00 am and 15 seconds at 11.02 am. All the District Judges/Head of Judicial Establishments/Judicial Officers in the State of Manipur along with their staff in their respective districts, are hereby directed to carry out the observance in utmost dignity and seriousness by standing in silence during the indicated timing.



29/01/26  
(Registrar General)  
High Court of Manipur

Copy to:

1. Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. All District Judges/Head of Establishments [*for ensuring compliance within their respective jurisdictions*]
5. System Analyst, High Court of Manipur [*for uploading the same in the official website*].
6. File.